

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4970
ANSWERED ON:07.05.2012
PRODUCTION OF TOBACCO
Reddy Shri Modugula Venugopala

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of the total production and consumption of tobacco in the country during each of the last three years;
- (b) the total value of export of tobacco and total revenue generated by the Government from such exports during the said period, year-wise;
- (c) whether there has been any fluctuation in the quantity of production, consumption and export of tobacco during the said period and if so, the details thereof;
- (d) whether there has been a constant increase in the area under tobacco cultivation during the said period making India the third highest producer of tobacco;
- (e) whether there has been demands for ban on tobacco and its products if so, the reaction of the Government thereto; and
- (f) the details of the revenue generated by Government from the business of tobacco, pan masala and gutka?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) The details regarding estimated production and consumption of tobacco is as under:

Year	Production (Million Kgs)	Consumption (Million Kgs)
2009-10	757.00	501.00
2010-11	701.09	472.00
2011-12	670.00	475.00

Source: Tobacco Board/ Industry

(b) The details regarding value of export of tobacco and its products is as under:

Year	(Value in Rs. Crore)			Total
	Unmanufactured Tobacco	Tobacco	Products	
2009-10	3655.49	746.80		4402.29
2010-11	3192.39	1018.02		4210.41
2011-12 (provisional)	3107.02	1063.29		4170.31

Source: Tobacco Board

(c) There has been a decline in production and consumption as well as export of tobacco and tobacco products in 2011-12 over 2009-10.

(d) The total area under tobacco cultivation during 2009-10 was 2.56 lakh hectare which has been increased to 2.68 lakh hectare during 2010-11. The total area under tobacco cultivation during 2011-12 has come down to 2.17 lakh hectare.

(e) Government has received representations/ appeals requesting ban/restriction on smoke / tobacco consumption. The Government of India with an objective to protect citizens, with special attention to risk groups such as pregnant women and children, and to discourage consumption of cigarettes and other tobacco products enacted "The Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, (COTPA), 2003. In addition to this, the Tobacco Board regulates the crop size for FCV Tobacco.

(f) The data regarding excise and custom duty on tobacco and its products is as under:

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Excise Collected on Tobacco Products

(Rs. in crore)

Products	2008-09	2009-10	2010-11
Cigarettes	9310.23	9555.67	11170.45
Chewing Tobacco	916.63	1062.05	1053
Biris	488.52	489.69	471.62
All other	2584.93	2745.96	2807.07

Tobacco Products
in Chapter 24 of
Foreign Trade Policy
Total 13300.31 13853.27 15502.35
Source: Department of Revenue

Custom Duty Collected on Tobacco Products

(Rs. in crore)

Products	2008-09	2009-10	2010-11
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(up to Jan, 2011)

Cigarettes	1.5614	2.2395	3.4151
Chewing Tobacco	0.0002	0.0003	0.2130
Biris	0.0100	0	0.1600
All other Tobacco of Products in Chapter 24	11.7788	12.1127	21.8520

Foreign Trade Policy
Total 13.3505 14.3526 25.6401
Source: Department of Revenue